

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Civil Contempt Petition No.200/00027/2017**

(in OA 200/00837/2016)

Jabalpur, this Friday, the 03<sup>rd</sup> day of January, 2020

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Arun Kumar Tomar, aged 55 years, S/o Late Shri B.S. Tomar,  
R/o – H. – 19 Fortune Estate, Kolar Road Bhopal, at present  
posted as Secretary Board of Revenue, Gwalior (M.P.)

**-Petitioner**

**(By Advocate – None)**

**V e r s u s**

1. Shri Bhanu Pratap Sharma, Secretary, Ministry of Personnel,  
P.G. and Pensions, Department of Personnel and Training,  
North Block, New Delhi – 110001.

2. Smt. Seema Sharma, Principal Secretary, General  
Administration Department, Mantralaya, Vallabh Bhawan,  
Bhopal (M.P.)

**-Respondents**

**(By Advocate – Shri N.K. Mishra for respondent No.1 and  
Shri S.K. Nandy, proxy counsel of Shri Akash Choudhary  
for respondent No.2)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

The respondents have filed their compliance report.

2. Respondent No.2 has filed MA No.200/1406/2019 for  
taking additional submission on record, wherein order dated  
24.10.2019 (Annexure IA/1) has been filed.

3. Learned counsel for both the respondents submits that the orders of this Tribunal have been complied with.

4. In view of the above, Contempt Petition is closed. Notices are discharged.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-